Sl. No State/UT		2015
26.	Tripura	27
27.	Uttar Pradesh	711
28.	Uttarakhand	38
29.	West Bengal	79
	Total (States)	6796
30.	Andaman and Nicobar Islands	2
31.	Chandigarh	55
32.	Dadra and Nagar Haveli	8
33.	Daman and Diu	13
34.	Delhi	258
35.	Lakshadweep	0
36.	Puducherry	1
	Total (UTs)	337
	Total (All-India)	7133

Source: Prison Statistics India

Repatriation of prisoners

1162. SHRI SANJAY SETH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) number of applications received from Indian nationals imprisoned abroad for sentence transfer under the Repatriation of Prisoners Act, 2003 between 2015 to 2018;
 - (b) how many of these have led to actual repatriation/ transfer; and
 - (c) how many are still under process and their domicile-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) and (b) 65 applications were received from Indian nationals incarcerated abroad for transfer to India during the period 2015 to 2018. Out of these, 14 Indian nationals were transferred to India during the above mentioned period.

(c) State/UT-wise details are given in the Statement.

Statement
State/UT-wise number of prisoners

Sl. No. State		Number of Prisoners
1.	Andhra Pradesh	6
2.	Daman and Diu	1
3.	Gujarat	1
4.	Haryana	1
5.	Jammu and Kashmir	1
6.	Karnataka	1
7.	Kerala	12
8.	Maharashtra	1
9.	Puducherry	1
10.	Punjab	8
11.	Rajasthan	2
12.	Tamil Nadu	7
13.	West Bengal	1
	Total	43

Implementation of Model Prison Manual

1163. SHRI SANJAY SETH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry had vide advisory dated 4th May, 2017, asked all the States and UTs to implement the Model Prison Manual, 2016 and whether any step has been taken to monitor or study the implementation of Model Prison Manual, 2016 after this advisory was issued, if so, the details thereof; and
- (b) whether Government has any plan to set up a National Commission for Prisons as recommended in the Mulla Committee report and/or any other nodal/ central level agency for monitoring prisons in the country?